

English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour (2009-10):—

- (i) First report (Fifteenth Lok Sabha) on “The Industrial Disputes (Amendment) Bill, 2009” of the Ministry of Labour and Employment; and
- (ii) Second report (Fifteenth Lok Sabha) on “The Employees State Insurance (Amendment) Bill, 2009” of the Ministry of Labour and Employment.

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#### **REPORTS OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON RAILWAYS**

MS. SUSHILA TIRIYA (Orissa): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Railways (2009-10):—

- (i) Fourth report (Fifteenth Lok Sabha) on “Demands for Grants (2009-10)” of the Ministry of Railways; and
- (ii) Fifth report (Fifteenth Lok Sabha) on “The Railway Property (Unlawful Possession) Amendment Bill, 2008”.

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#### **LEAVE OF ABSENCE**

MR. DEPUTY CHAIRMAN: I have to inform Members that the following letter has been received from Shri Swapan Sadhan Bose, stating that he is unable to attend the House owing to his wife's illness. He has, therefore, requested for grant of Leave of Absence from 8th to 21st December, 2009 of the current (218th) Session of the Rajya Sabha.

Does he have the permission of the House to remain absent from 8th to 21st December, 2009 during the current session?

**(No Hon. Member dissented)**

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

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#### **RE: TELANGANA ISSUE**

MR. DEPUTY CHAIRMAN: Now, Zero Hour. Shri Mohammed Adeeb.

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, before we go to that...*(Interruptions)*...

SHRI SABIR ALI (Assam): Sir, I have...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. Mr. Sabir Ali, you are always interrupting like this ...*(Interruptions)*... Every time, you interfere during the Zero Hour. ...*(Interruptions)*... Please do not show papers. It is against the rules.